

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 13.02.2024**

**Misc. Application No. 1668 of 2023  
And  
Appeal No. 509 of 2023**

Keynote Enterprises Private Limited & Anr. ... Appellants

Versus

Securities & Exchange Board of India ... Respondent

Ms. Ankita Singhania, Advocate i/b Sarvottam Law Offices for the Appellants.

Mr. Sumit Rai, Advocate with Mr. Manish Chhangani, Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With  
Appeal No. 510 of 2023**

Inayata Constructions Private Limited & Anr. ... Appellants

Versus

Securities & Exchange Board of India ... Respondent

Advocate i/b Sarvottam Law Offices for the Appellants.

Mr. Sumit Rai, Advocate with Mr. Manish Chhangani, Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With  
Appeal No. 644 of 2024**

Anand Shroff And Anr. ... Appellants

Versus

Securities & Exchange Board of India ... Respondent

Mr. Maulik Bhansali, Advocate for the Appellants.

Mr. Sumit Rai, Advocate with Mr. Manish Chhangani, Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With  
Appeal No. 643 of 2023**

Mr. Markand Adhikari

... Appellant

Versus

Securities & Exchange Board of India

... Respondent

Mr. Daneel Pancras, Advocate for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Manish Chhangani, Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**ORDER :**

1. Adjourned due to non-availability of the bench. List on April 16, 2024.

**Ms. Meera Swarup  
Technical Member**

13.02.2024  
PTM